

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WORLDSTAR FABRICS LLP

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Worldstar Fabrics LLP
2.	Date of incorporation of corporate debtor	15/09/2015
3.	Authority under which corporate debtor is incorporated /registered	REGISTRAR OF COMPANIES, MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAE-7573
5.	Address of the registered office and principal office (if any) of corporate debtor	FIRST FLOOR 'B' WING, TODI INDUSTRIAL ESTATE, SUN MILL COMPOUND, LOWER PAREL, MUMBAI, MAHARASHTRA – 400013, INDIA
6.	Date of closure of Insolvency Resolution Process	24/02/2019
7.	Liquidation commencement date of corporate debtor	17/03/2021
8.	Name and registration number of the insolvency professional acting as liquidator	NAME: VIJAY PITAMBER LULLA REGISTRATION NUMBER: IBBI/IPA-001/IP-P00323/2017-18/10593
9.	Address and e-mail of the liquidator, as registered with the Board	REGISTERED OFFICE: 201, SATCHITANAND BLDG., 12TH ROAD, KHAR (W), MUMBAI – 400 052 E-MAIL: vijayplulla@rediffmail.com CONTACT NUMBER: 9920279899
10.	Address and e-mail to be used for correspondence with the liquidator	CORPORATE OFFICE: 203-B, ARCADIA BLDG, 195, N.C.P.A. MARG, NARIMAN POINT, MUMBAI – 400021 E-MAIL: vijayplulla@rediffmail.com CONTACT NUMBER: 022-20821220
11.	Last date for submission of claims	23/04/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai, has ordered the commencement of Liquidation of the **WORLDSTAR FABRICS LLP** on 17/03/2021. However, the said order was received by the Liquidator on 23/03/2021.

The stakeholders of WORLDSTAR FABRICS LLP are hereby called upon to submit a proof of their claims, on or before 23/04/2021, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Vijay Pitamber Lulla
Date: 25th March, 2021.
Place: Mumbai